GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.1098 TO BE ANSWERED ON 8TH FEBRUARY, 2023

STORAGE GODOWNS IN ANDAMAN & NICOBAR ISLANDS

1098. SHRI KULDEEP RAI SHARMA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of Government godowns that are available for storing foodgrains and vegetables in Andaman & Nicobar Islands;
- (b) whether the available godowns are sufficient to meet the requirement of storing foodgrains and vegetables in Andaman & Nicobar islands and if so, the details thereof and if not, the corrective steps taken in this regard;
- (c) the details of the beneficiaries who receive highly subsidized foodgrains under the National Food Security Act (NFSA), State/UT-wise; and
- (d) whether the Government proposes to review the percentage of the beneficiaries covered under National Food Security Scheme in the country and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a) & (b): Department of Food & Public Distribution store foodgrains after procurement in Central Pool. The following storage capacity is available with the Government Agencies for foodgrain storage:-

Name of the Agency	No. of Depots/PDCs	Capacity	
Food Corporation of India (FCI)	1 Depot	7080 MT	
A & N Islands Civil supplies Department including Principle Distribution Centers (PDCs)	15 PDCs	13350 MT	

The present storage capacity is sufficient for storing food grains as per the norms.

Further, Ministry of Food Processing Industries (MoFPI) has approved 2 project in Andaman & Nicobar under Integrated Cold Chain and Value Addition Infrastructure component scheme of Pradhan Mantri Kisan SAMPADA Yojana (PMKSY). The details of these projects is as under:-

Project name	District	Preservation and Processing capacity (IN MT)		
Andman Cold Chain	Port Blair	29000 (operational)		
Firstfish Seafood Processingh Pvvt. Ltd.	Port Blair	60000 (under implementation)		

(c) & (d): A statement indicating the State/UT-wise number of beneficiaries covered under the National Food Security Act, 2013 is at Annexure.

The National Food Security Act, 2013 (NFSA) provides for coverage of upto 75% of the rural and upto 50% of the urban population for receiving highly subsidized foodgrains under Targeted Public Distribution System (TPDS), which at Census 2011 comes to about 81.35 crore. Section 9 of the National Food Security Act, 2013 (NFSA) provides that the percentage coverage under the Targeted Public Distribution System in rural and urban areas for each State shall be determined by the Central Government and the total number of persons to be covered in the State shall be calculated on the basis of the population estimates as per the census of which the relevant figures have been published. At present, no proposal for revision in coverage under the Act is under consideration of the Government.

ANNEXURE REFERRED TO IN REPLY TO PART (c) & (d) OF THE UNSTARRED QUESTION NO.1098 FOR ANSWER ON 08.02.2023 IN THE LOK SABHA.

			No. of f	amilies/pe	rsons identifi	ed under NI	FSA
		Accepted			(in lakh)		
Sl. No.	States/ UTs	No. of persons under NFSA (in lakh)	AAY No. of No. of		Number of Priority Persons	Total persons	% of accepted persons
		260.22	families 9.08	person 23.52	244.70	268.22	100.00%
1	Andhra Pradesh	268.23		1.50	6.90	8.40	96.48%
2	Arunachal Pradesh	8.71	6.92	28.08	223.08	251.17	99.71%
3	Assam	251.90		125.05	746.11	871.16	100.00%
4	Bihar	871.16	25.01			200.77	100.00%
5	Chhattisgarh	200.77	7.19	20.42	180.35		100.00%
6	Delhi	72.78	0.69	2.80	69.98	72.78	
7	Goa	5.3218	0.12	0.46		5.32	100.00%
8	Gujarat	382.84	7.88	35.67	308.48	344.15	89.89%
9	Haryana	126.49	2.68	11.35	115.14	126.49	100.00%
10	Himachal Pradesh	36.82	1.82	7.67	20.98	28.64	77.80%
11	Jharkhand	264.25	8.98	35.65		264.12	99.95%
12	Karnataka	401.93	10.97	43.91	358.02	401.93	100.00%
13	Kerala	154.80	5.96	25.59		154.80	100.00%
14	Madhya Pradesh	546.42	14.76	57.06	454.26	511.32	93.58%
15	Maharashtra	700.17	25.05	108.01	592.16	700.17	100.00%
16	Manipur	25.06	0.64	1.82	18.26	20.08	80.14%
17	Meghalaya	21.46	0.70	2.91	18.54	21.46	100.00%
18	Mizoram	7.06	0.26	0.82	5.86	6.68	94.65%
19	Nagaland	14.79	0.48	2.11	11.94	14.05	94.98%
20	Odisha	326.21	12.53	37.81	287.22	325.03	99.64%
21	Punjab	141.513	1.79	7.71	133.80	141.51	100.00%
22	Rajasthan	446.62	6.29	22.29	417.72	440.01	98.52%
23	Sikkim	4.06	0.17	0.57	3.24	3.81	93.91%
24	Tamil Nadu	364.70	18.65	68.60	296.10	364.69	100.00%
25	Telangana	191.70	5.67	15.29	176.33	191.62	99.96%
26	Tripura	25.02	1.08	4.64	19.68	24.32	97.20%
27	Uttar Pradesh	1520.61	40.92	132.80	1364.97	1497.77	98.50%
28	Uttarakhand	61.94			54.02	61.94	100.00%
29	West Bengal	601.84				601.84	100.00%
30	A&N	0.63				0.61	96.61%
31	DNHⅅ	3.56				2.73	76.72%
32	Lakshadweep	0.22				0.22	99.06%
33	Chandigarh (DBT)	4.96				2.76	55.68%
34	Puducherry (DBT)	6.34				6.34	99.99%
35	J&K	72.69				72.41	99.61%
	Ladakh	1.4391					
36 To		8135.01			200000000000000000000000000000000000000		
